

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16260/2004

(From the judgement and order dated 07/04/2004 in FMA No. 389/2003
of The HIGH COURT OF CALCUTTA)

STATE BANK OF INDIA & ANR.

Petitioner(s)

VERSUS

BELA BAGCHI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing rejoinder affidavit and prayer for interim relief and office report)

Date: 18/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s) Dr. Ashwani Kumar, Sr.Adv.

Mr. Sanjay Kapur,Adv.

For Respondent(s) Mr. Ashok Kumar Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

Pleadings are complete.

Call this matter after three weeks for final disposal.

wal)

(Neena Verma)

(Vijay Aggar

Court Master

Court Master